

**IN THE COURT OF SHRI DINESH KUMAR,  
CHIEF METROPOLITAN MAGISTRATE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

**Cause List for 19.01.2021**

PP Saab	Shri Pradeep Kumar	9999870056	<a href="mailto:pradeepbijnor960@gmail.com">pradeepbijnor960@gmail.com</a>
Reader	Shri Inderjeet Kumar	9968511908	<a href="mailto:readercmmnortheast@gmail.com">readercmmnortheast@gmail.com</a>
Ahlmad	Dharmendra Kumar	9718503547	<a href="mailto:shikharajkumar561986@gmail.com">shikharajkumar561986@gmail.com</a>
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	<p style="text-align: center;"><b>DINESH KUMAR</b> मुख्य महानगर दण्डाधिकारी Chief Metropolitan Magistrate जिला उत्तर-पूर्व, कमरा नं. 68 North-East District, Room No. 68 कड़कड़दूमा कोर्ट दिल्ली Karkardooma Court Delhi</p>
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

**PENDING APPLICATIONS**

Sl.	FIR No.	PS	U/s	Title	Purpose
1	92/20	Gokal Puri	147/148/149/ 392/427 IPC	State Vs. Hazi Mehmood Khan 9211379216 <a href="mailto:mehmood.daroga@gmail.com">mehmood.daroga@gmail.com</a>	Application for re-investigation in the instant matter
2	101/20	Khajuri Khas	147/148/149 IPC	St vs umar khalid 9177479968 <a href="mailto:rakshandadeka@gmail.com">rakshandadeka@gmail.com</a>	Applicant for placing on record material fac and seeing direction on behalf of accused
3	101/20	Khajuri Khas	147/148/149 IPC	State Vs. Umar Khalid 9818335779 <a href="mailto:rakshandadeka@gmail.com">rakshandadeka@gmail.com</a>	Application U/s 207 Cr.P.C.
4	57/20	Dayal Pur	147/148/149/ 427/435/436/ 120B IPC	State Vs. Ajmat Ali 9810037337 <a href="mailto:tara@narulaandassociates.com">tara@narulaandassociates.com</a>	Application U/s 91 Cr.P.C.

**FRESH APPLICATIONS**

1	107/20	New Usman Pur	-----	State Vs. Raj Kumar Etc. 9810564087 <a href="mailto:krvip1972@gmail.com">krvip1972@gmail.com</a>	Application U/s 207 Cr.P.C.
2	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Badshah Khan 9899353629 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application U/s 437 Cr.P.C
3	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Imran Khan 9899353629 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application U/s 437 Cr.P.C
4	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Badshah Khan 9899353629 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application for cancellation of proceedings U/s 82 Cr.P.C.